

- (vi) Tourist information counter, bank counter, postal counter etc.
- (vii) Anti-hijack facilities with X-ray Baggage Inspection system.

The National Airports Authority has invested Rs. 10 crores at Bangalore airport on the provision of equipment and facilities.

Leave to I.A. Pilots

6724. DR. DATTA SAMANT:
SHRI SHARAD DIGHE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the details of existing facilities of privilege leave to the Indian Airlines pilots;
- (b) whether Indian Airlines pilots have been barred from taking privilege leave during this year; and
- (c) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Under the Service Regulations of Indian Airlines, employees of Indian Airlines (including pilots) are allowed 30 days privilege Leave for every 11 completed months of service which can be accumulated upto 240 days.

(b) and (c). No. Sir, however, considering the fact that quite a number of pilots are being sent for training to France in connection with induction of 19 Airbus A320 aircraft, pilot have been advised to avoid taking Privilege Leave, to the extent possible. It has been agreed that the Privilege Leave in excess of 240 days, which would have otherwise lapsed, if not availed of, would be allowed to be accumulated as a special case. In urgent cases, pilots are also being

granted Privilege Leave.

District Level Planning

6725. SHRI V. SOBHANADREESWARA RAO: Will the Minister of PLANNING be pleased to state:

- (a) whether any concrete steps have been taken so far with a view to give a shape to the Eighth Plan taking district as unit;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) to (c). Planning Commission has been issuing guidelines to State Governments from time to time with a view to enabling planning process percolate to the district levels and below. This followed recommendations of the working Group on District Planning set up by the Planning Commission in Sept., 1982 under the Chairmanship of Prof. Hanumantha Rao to review progress of decentralisation of planning and suggest further measures to accelerate the pace.

Concrete steps taken in this direction include provision of assistance for strengthening of planning machinery (both at the State and District levels) and allocation of untied funds to facilitate local initiative in planning. It is the intention of the Planning Commission to give high priority to district planning in the preparation of the Eighth Plan.

[*Translation*]

Capacity Utilisation of Hotels in Bihar

6726. SHRI KUNWAR RAM: Will the Minister of CIVIL AVIATION AND TOURISM be please to state: